

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
BHALKESHWAR SUGARS LIMITED (UNDER CIRP),**

Sugar Industry in Village Bajolga Tq: Bhalki, District Bidar (Karnataka)
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	BHALKESHWAR SUGARS LIMITED CIN.: U15421KA2000PLC027184
2.	Address of the Registered Office	Bajolga Tq. Bhalki, Dist.: Bidar, Karnataka-585328
3.	URL of website	N/A
4.	Details of the place where the majority of fixed assets are located	Factory Site.: Bajolga Tq. Bhalki, Dist.: Bidar, Karnataka- 585328.
5.	Installed capacity of main products/ services	Installed Capacity of Main Products/Services: Sugarcane Crushing: 4,000 TCD. Distillery: 120 KLPD. Co-Generation Plant: 40 MW
6.	Quantity and value of main products/ services sold in the last financial year	Quantity and Value of Main Products/ Services Sold in the Last Financial Year: Sugar: 2.61 lakh quintals- Rs. 87.80 crore Distillery Products: 128.54 lakh liters - Rs. 81.46 crore. Co-Generation (Power): 46.13 lakh kWh - Rs. 1.87 crore
7.	Number of employees/workmen	At the time of taking possession of the Corporate Debtor, it was informed to the IRP that the Corporate Debtor had entered into a Lease Rental Agreement with a third party (the Lessee). Accordingly, <u>only six employees of the Corporate Debtor are presently working</u> , and no workmen are employed under the Corporate Debtor. The other personnel working at the premises are employees of the Lessee.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing: bslcirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at :	The detailed Invitation for Expression of Interest (Eoi) mentioning Eligibility Criteria can be sought by an email to.: bslcirp@gmail.com
10.	Last date of receipt of expression of interest	Friday, 5th December 2025 (15 days)
11.	Date of issue of the provisional list of prospective resolution applicants	Monday, 15th December 2025 (within 10 Days)
12.	Last date of submission of objections to the provisional list	Saturday, 20th December 2025 (5 Days)
13.	Date of issue of the final list of prospective resolution applicants	Tuesday, 30th December 2025 (within 10 Days)
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans to prospective resolution applicants	Tuesday, 30th December 2025
15.	Last date for submission of resolution plans	Thursday, 29th January 2026
16.	Process email id to submit Expression of Interest	bslcirp@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	MSME Registration Number: UDYAM-KR-06-0036692 Type of Enterprise: Medium Date of Registration: 5th April, 2025 Validity / Udyam Registration Status: Active

Sd/-

Ritesh R. Mahajan (Interim Resolution Professional)For **BHALKESHWAR SUGARS LIMITED** (Under CIRP)

IP Registration Number: IBBI/IPA-002/IP-N00048/2017-18/10132

"Devgiri", B 203, 2nd Floor, Ganeshmala, Sinhgad Road, Pune - 411030

Date: 20.11.2025

AFA valid up to - 31.12.2025

Place: Pune